

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14862/2004

(From the judgement and order dated 11/05/2004 in MA No. 904/2004 of HIGH COURT OF M.P AT INDORE)

DHARIWAL INDUSTRIES LTD. & ANR.

Petitioner(s)

VERSUS

M/S. M.S.S. FOOD PRODUCTS

Respondent(s)

With appln(s) for exemption from filing O.T., permission to place list of dates and event and permission to file addl. documents which were not part of the records of Courts below and permission to place Addl. documents on record and permission to plead addl. facts and to file addl. grounds and prayer for interim relief)

Date: 11/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Ashok H. Desai, Sr. Adv.

Mr. Arun Jaitley, Sr. Adv.

Mr. R.F. Nariman, Sr. Adv.

Mr. Arun Mohan, Sr. Adv.

Mr. Jaideep Gupta, Sr. Adv.

Mr. Sameer Parekh, Adv.

Mr. Lalit Chauhan, Adv.

Mr. Sumeet Lall, Adv.

Ms. Meenakshi Ray, Adv.

for M/s.P.H. Parekh & Co.

for U.O.I. Ms.Bhakti Pasrija, Adv.

For Mr. V.K. Verma, Adv.

For Respondent(s)

Mr. Ram Jethmalani, Sr. Adv.

Mr.U.N. Bhachawat, Sr. Adv.

Mr.Gopal Subramaniam, Sr. Adv.

Mr. Mukul Rohatgi, Sr. Adv.

Dr. Abhishek Singhvi, Sr. Adv.

Mr. Ashok Garg, Sr. Adv.

Mr. Vikas Singh, Adv.

Mr. H.P. Singh, Adv.

Mr. Amit Bhandari, Adv.

Mr. Vinod Bhagat, Adv.

Miss Amrita Narayan, Adv.

Mr. Sushil Kr. Jain, Adv.

Mr.Sonal Joshi, Adv.
Mr.Vibhav Srivastava, Adv.
Mr.Rohit Nagpal, Adv.
Ms.Priya M.Puri, Adv.
Ms.P.R. Mala, Adv.
Mr. U.N. Goel, Adv.
Mr. Alok Bhachawat, Adv.
Mr. Sanjeev Sachdeva, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 29th October, 2004 at the bottom of the list.

SUSHMA (ASHA JOSHI)
COURT MASTER